

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-01/2006/ 2188 /A

From :- Smti. Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Kaushik Hazarika,  
District & Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati, the 1<sup>st</sup> May 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJ(S) 1662 dtd. 29.04.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 30.04.2025 till the morning of 03.05.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-01/2006/2189 /A dated**

Copy to

✓ 1. The Project Manager, Gauhati High Court.

, 01-05-2025

a  
01.05.25

**JT. REGISTRAR (VIGILANCE)**

Sd/-